

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting order is hereby made in official exigency with immediate effect:

Sl. No.	Name & EC	From	To
1	Sh. Deepak Kumar E.C.: 61727425	Judicial Asst. in Mediation Centre, KKD, Delhi	JA/Ahlmad in the Court of Sh. Manish Yadhuvasni, Judge, Family Court-02, East, KKD, Delhi (<i>on diverted capacity</i>)
2	Sh. Sanjay Singh Negi E.C.: 15290963	JJA in Library, South, Saket Courts, New Delhi	Judicial Asst. in Mediation Centre, KKD, Delhi

Note: 1. Earlier order No. 71652-72522/P&T/Admn.II/HQs/Delhi dated 17.09.2022 in respect of Sh. Deepak Sharma, JA in Library, South, Saket Courts, New Delhi, E.C.: 36434725 is hereby cancelled.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Girish Kathpalia
22.9.22 01:55 PM

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 75367-387 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the

22 / *09* / *2022*

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, East, South, Delhi/New Delhi.
2. The. Ld. Principal Judge, Family Courts, Dwarka, Delhi.
3. Ld. Officer/Officer-in-charge concerned.
4. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
5. The DDOs, Accounts Branches concerned for further necessary action as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (*on Website*).
8. The officials concerned for immediate compliance.

Balbir Singh Shalar
22/9/22

(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi

